

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

O.A.NO.1137/96

New Delhi, this the 14th day of February, 2000.

HON'BLE MRS. LAKSHMI SWAMINATHAN, MEMBER (J)  
HON'BLE MR. M.P.SINGH, MEMBER (A)

Udal Ram (D-269) S/O Late Sh. Saggu Ram,  
R/O Qr. No. 11-B, Type-III, Police  
Colony, Model Town-II, Delhi.

.....Applicant.

(By Advocate: Sh. Shyam Babu)

VERSUS

1. Commissioner of Police, Delhi,  
Police Headquarters, I.P. Estate,  
New Delhi - 110 002.
2. Senior Addl. Commissioner of Police  
(Admn.), Police Headquarters, I.P.  
Estate, New Delhi.
3. Dy. Commissioner of Police (HQ)I,  
Police Headquarters, I.P. Estate,  
New Delhi - 110 002.
4. Piara Singh (D/273) presently  
working as Inspector (Ministerial).
5. Kailash Chand (D/274) presently  
working as Inspector (Ministerial).

Note: Service on Respondent Nos. 4 & 5  
to be effected through Respondent  
No.3.

.....Respondents

(By Advocate: Sh. B.S.Gupta through learned proxy  
Sh. S.K.Gupta.

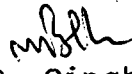
O R D E R (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, M (J):-

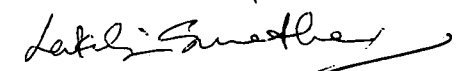
Sh. Shyam Babu, learned counsel for the  
applicant has submitted that the applicant Sh. Udal Ram  
has unfortunately expired on 11.11.97 during the pendency  
of this OA. He has also submitted <sup>that</sup> he had written to the  
family members of the applicant but he has not received  
any further instructions. It is noticed that the issue  
involved in this case is regarding seniority.

(2)

In the circumstances, nothing survives in this application. OA No. 1137/96 is accordingly dismissed. No order as to costs.

  
(M.P. Singh)  
Member (A)

/sunil/

  
(Smt. Lakshmi Swaminathan)  
Member (J)

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